

Annexure-4

Name of the corporate debtor: Swastik Ispat Private Limited; Date of commencement of CIRP: 12.07.2025; List of creditors as on: 08.10.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Version 3: Pursuant to Claims received and updated as on 08.10.2025)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Anubha Investments (P) Ltd	25-06-2025	₹ 6,09,88,745.00	₹ 4,71,70,745.00	Unsecured Loan	No	No	13.76%	₹ -	₹ -	₹ -	₹ 1,38,18,000.00	Provisional admission and Interest under verification.
2	Harsh Vanijiya (P) Ltd	26-06-2025	₹ 31,83,459.00	₹ 31,83,459.00	Unsecured Loan	No	No	0.93%	₹ -	₹ -	₹ -	₹ -	Provisional admission
3	Shivom Minerals Ltd	26-06-2025	₹ 22,79,85,214.00	₹ 14,84,00,000.00	Unsecured Loan	No	No	43.28%	₹ -	₹ -	₹ -	₹ 7,95,85,214.00	Provisional admission and Interest under verification.
4	Unicon Merchants (P) Ltd	26-06-2025	₹ 8,55,83,585.00	₹ 5,70,50,000.00	Unsecured Loan	No	No	16.64%	₹ -	₹ -	₹ -	₹ 2,85,33,585.00	Provisional admission and Interest under verification.
5	Pooja Sponge (P) Ltd	07-07-2025	₹ 2,15,41,830.00	₹ -	Unsecured Loan	No	No	0.00%	₹ -	₹ -	₹ -	₹ 2,15,41,830.00	Claim under Verification
TOTAL			₹ 39,92,82,833.00	₹ 25,58,04,204.00				74.61%	₹ -	₹ -	₹ -	₹ 14,34,78,629.00	

Notes -

1. List of Creditors is subject to further revision on the basis of exchange of information/documents/details
2. Claims have been admitted provisionally based on documents submitted by the claimants. Final admission is subject to availability and verification of the complete books of accounts of the Corporate Debtor.



RASHMI CHHAWCHHARIA
Resolution Professional

In the matter of SWASTIK ISPAT PRIVATE LIMITED
(a company under Corporate Insolvency Resolution Process vide NCLT order)
IP Registration No. IBBI/IPA-001/IP-P-02016/2020-2021/13148
AFA no. AA1/13148/02/210624/105848 valid upto 30.06.2026
Email id- rashmi.chhawchharia@gmail.com / swastikispat.cirp@gmail.com

Registered Address of IP with IBBI: Apna Vatika, 2A, Nandlal Jew Road, Kolkata - 700026
Correspondence Address: Annapurna Apartment, Flat - 1A, 12A, Suhasini Ganguly Sarani, Kolkata - 700025